

Past-Liberation:

India based : 9

Local based: 13

The strength of the Embassy is determined by functional consideration and reviewed from time to time.

Application for Mining Lease by BALCO

3935. SHRI MOHANLAL JHIKRAM: Will the Minister of MINES be pleased to state:

(a) whether the Bharat Aluminium Company Limited in Khur-khuri Dadar (Amarkantak) has applied for another mine;

(b) if so, the details thereof including the location of the mine applied for;

(c) whether the location of the mine comes under forest land;

(d) whether the company has complied with all the terms and conditions in regard to leased mine taken previously; and

(e) if so, the reasons for delay in taking a decision on the application?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Yes, Sir.

(b) The Company applied for another mine, namely Hazaridadar, in the Amarkantak area and has been granted a mining lease on 20-4-77 for 987 hectares of land for a period of 30 years.

(c) Yes, Sir.

(d) Yes, Sir.

(e) The Company was provisionally permitted by the State Government of Madhya Pradesh to mine in 10 hectares of land out of the total area. However, permission to mine in the remaining area under the Forest (Conservation) Act, 1980 has not been granted by the Ministry of Environment and Forest, Government of India.

Processing of Copper Ore

3936. SHRI MOHANLAL JHIKRAM: Will the Minister of MINES be pleased to state:

(a) whether copper ore extracted from Malanjhand in Madhya Pradesh is sent to Rajasthan for processing;

(b) if so, the quantity of copper ore

sent to Rajasthan during the last three years, year-wise; and

(c) the cost per tonne on its transportation and the total amount spent as freight during each of the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (c) Copper ore from Malanjhand Copper Project in Madhya Pradesh, after beneficiation into concentrates, is sent to Khetri Copper Complex, Rajasthan for further processing. The quantity of concentrates sent to KCC, the cost per tonne on transportation and the total amount spent as freight during the last three years is indicated below:—

Year	Quantity (in dry metric tonnes)	Rate for transportation per dry metric tonnes (Rs. per tonne)	Total freight paid (Rs. lakhs)
1988-89	47965	541.65	259.80
1989-90	63342	592.64	375.39
1990-91	42062	918.69	386.42

[Translation]

BALCO in Khur-khuri Dadar, M.P.

3937. SHRI MOHAN LAL JHIKRAM: Will the Minister of MINES be pleased to state:

(a) the period of lease of the Bharat Aluminium Company at Khur-khuri Dadar in Madhya Pradesh and since when this Company has been functioning there;

(b) whether all the terms and conditions of lease are being complied with by the Company; and

(c) the royalty paid by the Company during the last three years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) The Bharat Aluminium Company has been functioning in khur-khuri Dadar in Madhya Pradesh since 1969. The period of mining lease is 30 years w.e.f. 12.6.1969.

(b) Yes, Sir.

(c) Royalty paid by the Company for Amarkantak Mine (Khur-khuri Dadar) for the last three years is as follows:—

1988-89 — Rs. 2198290